

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 220/MP/2019

Subject : Petition under Regulation-44 (7&8) of CERC (Terms and Conditions of Tariff) Regulations, 2019 for Recovery of Shortfall in Energy Charges in comparison to fifty percent of the Annual Fixed Cost (AFC) for reasons beyond the control of generating station during 2017-18 and 2018-19 in respect of Indira Sagar Power Station.

Petition No. 267/MP/2019

Subject : Petition under Regulation-44 (7&8) of CERC (Terms and Conditions of Tariff) Regulations, 2019 for Recovery of Shortfall in Energy Charges in comparison to fifty percent of the Annual Fixed Cost (AFC) for reasons beyond the control of generating station during 2017-18 and 2018-19 in respect of Omkareshwar Power Station.

Petitioner : NHDC

Respondents : MPPMCL and anr.

Date of Hearing : **28.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Parties Present : Ms. Suparna Srivastava, Advocate, NHDC
Shri Shashwat Dubey, Advocate, NHDC
Shri Aditya Singh, Advocate, MPPMCL

Record of Proceedings

In terms of the remand order passed by APTEL vide its judgment dated 16.5.2024 in Appeal Nos. 71 of 2024 and 72 of 2024, these petitions were listed for hearing.

2. During the hearing, the learned counsel for the Petitioner submitted that in terms of the remand order passed by APTEL in these matters, the Commission may record its findings with regard to the interpretation of clauses (6) and (8) of Regulation 44 of the 2019 Tariff Regulations. She, however, sought time to file written submissions in these matters.

3. The learned counsel for the Respondent MPPMCL also sought time to file written submissions in these matters.



4. Accordingly, the Commission adjourned the hearing of these Petitions and directed the parties, to file their written submissions, on or before, **18.11.2024**, after serving a copy to the other.

5. The Petitions will be listed for hearing on **26.11.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

